

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

29

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/41/2018
NAME OF THE APPLICANT : S R HOLDINGS
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	B CHANDRA A	Co 4 PC S Auth Rep	B Chandra A

ORDER

Heard the representative for the Applicant. Reserved for order.

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

ghk